

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA. no. 1227 of 1996.

Date of Order: 29.6.98.

Present: Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

B P SINGH

-VS-

UNION OF INDIA & ORS.

For the petitioner(s): Mr. B.C. Sinha, counsel/
Mr. A. Chakraborty, counsel.
For the respondents: Mr. P.C. Saha, counsel.

O R D E R

After hearing the 1d. counsel appearing for the petitioner we admit this application for adjudication. Reply ~~is already on record.~~ ~~is not in~~ within 4 weeks and re-jinder, if any, may be put in within 3 weeks ~~thereafter~~.

Let it be listed for hearing by the Registry according to its chronological position and on its own turn.


(S. Dasgupta)
Member(A)


(S.N. Mallick)
Vice-Chairman.

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